

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:1564
ANSWERED ON:05.03.2010
POWER FOR AGRICULTURAL SECTOR
Devappa Anna Shri Shetti Raju Alias

Will the Minister of POWER be pleased to state:

- (a) whether the Government has made any assessment regarding requirement of power in the agricultural sector;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to meet the power requirement of this sector?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): The 17th Electric Power Survey Committee (EPSC) in its Report has published the year-wise projections of category-wise energy consumption for different sectors including agriculture, industrial, domestic etc., upto 2011-12. The All India projection up to end of 11th Plan for energy consumption in Agriculture Sector is tabled below:

(Figures in MUs)

	2009-10	2010-11	2011-12
Energy Consumption for Agriculture	131357	141775	152931

The State-wise projection for consumption in Agriculture Sector for the year 2009-10 to 2011-12 is given at Annex.

(c): Steps taken by the Government to bridge the gap between demand and supply of power in the country in the up coming years are as follows:

Rigorous monitoring of on-going power generation projects for achieving 11th Plan capacity target of 78,700 MW.

Development of Ultra Mega Power Projects of 4,000 MW each under competitive bidding.

Harnessing surplus captive power into grid.

Sensitizing the industry to the needs of increasing manufacturing capacity and widening the vendor base for Main Plant Equipment and Balance of Plants like Coal Handling Plant, Ash Handling Plant, Water Treatment Plant, etc., by organizing international conclaves and regional workshops, etc. Other areas like advance procurement of critical materials and tie up of necessary funds before construction are also being addressed.

Import of coal to meet the shortfall in domestic coal supply.

Allocation of gas from KG basin to power sector for enhanced generation from gas based stations.

Further, the unallocated power in Central Generating Stations kept at the disposal of the Government is allocated to States/UTs for meeting their seasonal and emergent requirements including requirement for agricultural operation.